

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/70/KOB/2024 in CP(IBC)/06/KOB/2022
SECTION	SEC 60(5) IBC R/W NCLT RULE 11
NAME OF PARTIES	REGIONAL PROVIDENT FUND COMMISSIONER V/S K EASWARA PILLAI (RP) IN THE MATTER OF MANGOMEADOWS AGRICULTURAL PLEASURE LAND PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEEV KUMAR K GOPAL & ASWATHY BABU.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

15 April 2024

O R D E R

IA(IBC)/70/KOB/2024 in CP(IBC)/06/KOB/2022

Learned Counsel, Mr. Sajeev Kumar K Gopal appears physically on behalf of the Applicant/Regional Provident Fund Commissioner. Learned Counsel, Mr. Dhananjaya Sud appears along with Learned RP, Mr. K Easwara Pillai through virtual mode and seeks further time to file reply affidavit. He states that his reply is ready, however, due to non-availability of Security Code he could not file the same. Time granted, let the reply be filed within a period of 7 days. Copy of the reply may also be served on the counsel appearing for the Applicant/Regional Provident Fund Commissioner. Applicant is at liberty to file rejoinder, if any, at least 2 days before the next date fixed for hearing.

List this matter final consideration on **29.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**